NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 2692/2022 In C.P. (IB)/38(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022

NAME OF THE PARTIES: **Shubhrattan General Suppliers Pvt. Ltd.**
Vs.
Gammon India Ltd.

APPEARANCE :

FOR THE APPLICANT **:** Counsel, Ms. Ruchi Thakur

FOR THE RESPONDENT **:** Counsel, Ms. Karishni Khanna

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA No. 2692/2022 - Counsel appearing for the applicant is directed to place on record hard copies of IA No. 2692/2022 in two sets. Counsel appearing for the respondent submits that she has received the copy of IA No. 2692/2022 and filed the reply and further stated that the copy of reply has already been served on the applicant. Counsel appearing for the respondent is directed to place on record hard copies of reply in two sets before the next date of hearing. List **IA No. 2692/2022** on **16.11.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
26.09.2022
Sapana